Criminal Procedure Code Bill was introduced in Parliament. It has been passed by the Rajya Sabha and is now before the Lok Sabha.

BAN ON DISTRIBUTABLE PROFITS OF COMPANIES

- 32. SHRI U. K. LAK.SHMANA GOW DA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:
- (a) whether Government have received any proposals for declaring a time bound ban on distributable profits and to plough them back into industry for a period of five years; and
- (b) if so, the Government's reaction thereto?

THE MINISTER OF STATE, IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI D. R. CHAVAN):(a) No, Sir.

(b) Does not arise.

WORKING OF FOREIGN PHARMACEUTICAL COMPANIES

- 33. SHRI U. K. LAKSHMANA GOW DA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) whether Government propose to regulate the Working of the foreign Pharmaceutical Companies; and
- (b) if so, the broad outlines of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) and (b) Government have recently reviewed the Industrial policy and as a result thereof the Drugs and Pharmaceuticals Industry has now been included in the list of industries in which the foreign concerns and subsidiaries and branches of foreign companies are eligible to participate. Their investment applications will

be considered as per guidelines on the dilution of foreign equity, and will also be examined with reference to technological aspects, export potentialities etc. The imports of drugs and intermediates are being regulated on an increasing scale by canalisation through STC with a view to ensure that such items are not purchased at high prices from foreign companies, including parent organisations. The import of raw materials is allowed to small companies having a turn-over of less than Rs. 1 crore, on a higher scale than to the larger units. This measure will help build up the small scale sector. Applications from foreign companies grant of industrial licences formulation activities are generally not favoured unless coupled with proposals for production of bulk drugs. They are also generally bound down to supply a substantial portion of their bulk drug production to the non associated for-mulators which is also expected to help growth of the Indian sector.

CANCELLATION OF TRAINS ON BRANCH LINES OF NORTHERN RAILWAY

34. SHRIMATI SAVITA BEHEN : SHRI JAGDISH PRASAD MA THUR .

SHRI KALI MUKHERJEE:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that seventy-four trains on branch lines of Northern Railway had been cancelled from April, 7, 1973, for an unspecified period owing to shortage of coal:
- (b) the circumstances leading to such acute shortage of coal;
- (c) the daily requirements of coal of the Northern Railway and the actual avail ability and the steps being taken to meet the shortage; and
- (d) whether normal services have since been restored; if so, since when?